

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 601(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

**NAME OF THE COMPANY: Topsgroup Services Ltd. Vs. BLS E-Solutions Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC 2016**

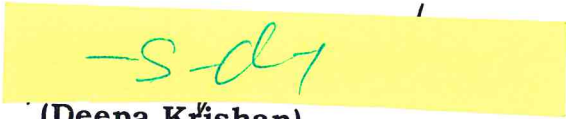
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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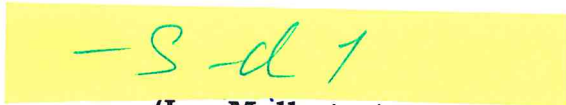
<b>Present:</b>	Mr. Brijender Chahar, Sr. Advocate with Mr. P.S. Sridhar Raj and Mr. Sandeep Chaurasia, Advocates for the Petitioner			
	Mr. Arun Kathpalia, Sr. Advocate with Mr. Karan Luthra, Advocate for the Respondent			

**ORDER**

Arguments heard. Ld. Senior Counsel for the Petitioner wishes to rely on certain documents. Let the same be filed with an advance copy to the opposite side

To come up for further consideration on 26<sup>th</sup> February, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**